SHRI LAKSHMANA MAHA-PATRO: Sir, the Government have not taken all these natural calamities as national calamities. They are only giving assistance as advance against tlie Plan assistance that they give to the States' for these natural calamities that the States suffer from, So, I am not very much bothered whether the relief is much or is in-adquate or is sufficient because it is all the States' money that these people allot. Therefore, till that is changed and till the Seventh Finance Commission conies out with a changed decision on that matter, it matters little whether Rs. 2 lakhs or Rs. 2 crores is given 'by way of relief. I am very much interested in it because of the recent events of hail storms, thunder storms, tornado, cyclones, formation of tidal waves, etc. I am interested in the prevention of the same or at least giving advance notices of the same to the people. Therefore, my question to the Minister is whether he has taken up the matter with the Inforrriation and Broadcasting Department to provide community radio sets in every village so that this fact could be known to the people in advance and they could take some shelter before the event occurred.

SHRI SURJIT SINGH BARNALA: No special action in this regard has been taken.

Reduction of berthing Facilities in Bombay Port

- 4. SHRI SURENDRA MOHANTY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state;
- (a) whether Government have de cided to reduce berthing facilities in the Bombay Port for ships carrying pdi'ble oils to India;
- (b) if so, whether the Govern ment's decision is likely to result in a rise in the consumer price of edible oils and hereby hit the common man; and

(c) if the answer to part (b) above be in the affirmative, what remedial steps Government propose to take in this regard?

THE MINISTER OF STATE IN-CHARGE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir.

(b) and (c) Does not arise.

sHRI SURENDRA MOHANTY: Sir, I would like to know whether tha attention of the Government has been drawn to a publication in the Times of India of 30th April, 1978, that the berthing facilities for edible oils in Bombay Port have been reduced.

SHRI CHAND RAM: Yes, the Government's attention has been drawn by an article published ill the Times of India, but we have *aken steps and now We have reserved two berthes for edible oils and the third is also going to be reserved from today.

SHRI SURENDRA MOHANTY: 1 do not understand the rationale behind this answer The Minister says that his attention has been drawn to the news item. Then he says that something has been reserved today. How does he reconcile the answer? I fail to understand this. The news item in the Times of India says that in pursuance of the inter-Ministerial discussion held on April 18, the Bombay PorT authorities were directed to reduce berthing facilities for edible oils from four to one. Accordingly, the Bombay Port authorities have notified the importers that they should be allowed only one berth for the edible oils. How does he reconcile his answer to this fact?

SHRI CHAND RAM: Sir, I only say that there is a congestion as such on the Port of Bombay. But so far as this edible oil congestion is concerned, there are only three ships waiting and 17 other ships are waiting. For example, general cargo vessels, there are 11 ships waiting.

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So far as the congestion of edible oils is concerned, we have taken steps to clear it up.

SHRI SURENDRA MOHANTY; Sir, it is a very serious matter. Now four ships carrying 40,000 tonnes of edible oils are waiting in Bombay for a berth Each ship pays a demurrage of 6000 dollars a day. Now you calculate the demurrage charges for four ships if there are no berths. The demurrage will have to be borne by the importers, with the result that the prices of edible oils will

SHRI PREM MANOHAR: About 20 to 25 ships are waiting.

SHRI SURENDRA MOHANTY: If Bombay handles 75 per cent and Kandla 25 per cent, why don't you divert these ships to other ports? If there is congestion in Bombay Port, why don't you Hivert the ships to other ports? Why should these fantastic amounts of demurrage be borne by the consumers which will immediately shoot up the cost of living index?

SHRI CHAND RAM: That Is exactly what we have been teUing the STC and the private importers that they should divert their edible oil ships to Kandla and Haldia Ports

SHRI SURENDRA MOHANTY: Sir. it is a very serious matter.

MR. CHAIRMAN: True, but how can you go on continuing like this? It is for the Minister to see to it.

SHRI SURENDRA MOHANTY: Sir, his answer is not satisfying.

SHRI CHAND RAM: Sir, our Ministry has already issued strict instructions to the importers, may be the STC and the other private importers, that they should divert their edible oi^s to Kandla and" Haldia Ports.

SHRI SURENDRA MOHANTY: Will the Minister assure this House that no demurrage will be paid on account of this ediblg oil? We v/ant an assurance from the hon. Minister.

SHRI CHAND RAM: What I am trying

MR. CHAIRMAN: Can you give an assurance?

SHRI CHAND RAM: Sir, in view of the congestion at Bombay Port and in view of the fact that 17 ships are waiting -11, as I have said, are general cargo ships-I cannot hold out any assurance that these will all be unloaded at Bombay. They can be diverted to Kanclla, I can, however, assure that there will be no congestton.

श्री प्रेम मनोहर : श्रीमन, मैं माननीय मंत्री जी से जानना चाहता हं कि यह केवल तेल की ही बात नहीं है। इसके ग्रतिरिक्त भी वहां पर 25-30 जहाज खडे हैं ग्रीर बम्बई पोर्ट पर बहत ज्यादा कंजैशन हो गया है और हम लाखों रुपये का फारेन एक्सचेंज डैमरेज में दे रहे हैं। तो मंत्री महोदय ने इसके लिये क्या प्रभावी कदम उठाया है जिससे कि बम्बई पोर्ट पर जो कंजेंगन हो गया है वह कम हो श्रीर जो डैमरेज हम दे रहे हैं वह न दें ग्रीर कब तक हम उन शिष्स को क्लियर कर देंगे ?

श्री चांद राम: श्रीमन, हम कोशिश कर रहे हैं कि जो जहाज ग्रा रहे हैं वह बम्बई के बजाय कांडला ग्राये, हिन्दिया ग्राये, मद्रास श्रायें या पारादीप श्रायें । हमने कामसं मिनिस्टी को इस बारे में लिखा है, इंडस्ट्री मिनिस्टी को लिखा है कि वे सीमेन्ट के जो जहाज हैं उनको बम्बई के बजाय दूसरे पोर्ट पर ले जाये । इस बारे में जो कान्फ्रेंस होती रहती है उसमें भी हम यह कोशिश करते हैं कि इस तरह का डिस्ट्रीब्युशन करें ताकि बम्बई पोर्ट पर ही सारा कंजेशन न हो।

श्री प्रेम मनोहर : डैमरेज के बारे में म्राप क्या कहना चाहते हैं ?

दुसरी जगह ले जायं।

Sh&rt Notici

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SHRI LAKSHMANA MAHAPATRO: S;r, there are two problems that arise out of this question. One is to see that the imported things are got swiftly for the use of the consumers. If you reduce the berthing facilities at Bombay Port and therefore there is congestion and so there is demurrage, the other problem also comes in-that is, the problem of the price rising as far as the consumer is concerned We are interested in two things: it should immediately go I0 the consumer; and it should go cheap also. Therefore, I want to know, firstly, whether he will enforce the berthing of these things at other ports; and. secondly, whether he wiU see that the demurrage that will be paid due to reduced berthing facilities at Bombay Port is not reflected in the prices that will be paid by the consumer and, therefore, if required, the Government will give a subsidy and supply these things to the consumer at the lowest possible price.

SHRI CHAND R>AM: These are just suggestions and, I think, we cannot take action except to direct the other Ministries to divert their vessels to other ports

SHRI LAKSHMANA MAHAPATRO: What about the price?

श्री नागेश्वर प्रसाद शाही: श्रीमन् मंत्री जी इसकी जिम्मेदारी से खिसक रहे है। सही बात तो यह है कि मिसमैनेजमेन्ट की वजह से ऐसा होता है कि जहाजों को एक हफ्ते या दो हफ्ते इन्तजार करना पड़े और डैमरेज देना पड़े। इसका एफेक्ट जा करके प्राइस पर पड़ता है और कंज्यूमर्स को हायर प्राइस देनी पड़ती है। इसलिये

इसकी सीधी जिम्मेदारी ग वर्नमेन्ट भर है। इसलिए जब यह तथ किया गया था कि बम्बई पोर्ट पर एडीवल ग्रायल की वर्थिग फैसिलिटिज को कम किया जायेगा उस समय यह डाइरेक्शन देना चाहिए था कि इतने से ज्यादा शिप्स यहां नहीं ग्रा सकते--वाकी कांडला. हिल्ह्या म्रादि पर भेजे जायें। म्रापने ऐसा नहीं किया श्रीर इसके कारण इस समय 20-25 जहाज श्राकर बम्बई पोर्ट पर इन्तजार कर रहे हैं ग्रौर इसका डेमरेज देना पड रहा है। जो यह हो रहा है इसका रिफलैक्शन प्राइस पर पड़ेगा ग्रीर इसकी सारी जिम्मेदारी सरकार की है। इसलिये मंत्री महोदय को इसका जवाब देना चाहिए कि ग्रापने जिस समय यह तय किया कि बम्बई पोर्ट में एडीवल म्रायल की वर्षिण फैसिलिटीज कम की जा रही हैं तो उस समय ब्रापने डाइरेक्शन दिया या नहीं दिया और उसके लिये ग्रापने क्या कार्यवाही की ?

श्री चांद राम: जनाव हमारा अन्दाजा है कि ब्राठ से नौ मिलियन टन एडिबल ग्रायल ग्राएगा ग्रीर इसी ग्राधार पर हमने यह फैसला किया है। बाम्बे की कैपेसिटी 5 मिलियन टन है, कांडला की 3 मिलियन टन हैंडल करने की केपेसिटी है स्रौर हल्दिया कलकत्ता 4 मिलियन टन हैंडल कर सकते हैं। यह गाइडलाइन स्टेट ट्रेडिंग कारपोरेशन ने इम्पोर्टज को दी है लेकिन इसके बावजुद भी बार-बार बाम्बे में लाते हैं। दूसरी बात यह है कि बाज कल फरिलाइजर का सीजन है। फर्टिलाइजर के शिष्स ग्रा रहे हैं। हम उनको प्रायर्टी दे रहे हैं क्योंकि उनको ग्रानलोड करना निहायत जरूरी है। ऐसा हमें डिप्टी चीफ मिनि-स्टर, काश्मीर ने कहा है कि 9 दिन के लिए हमें वे वर्ध दे दें। इसी वजह से एडिवल ग्रायल की कमी हो गई थी। हमारे पास दो-तीन बर्थ हैं। एक जहाज ग्राज ग्रनलोड हो जाएगा बाकी दो रह जाएंगे जो कि जल्दी ही क्लीबर कर दिए जाएंगे।

SHRI KHURSHED ALAM KHAN: May I know from the hon'ble Minister whether he discovered this inadequacy olf berthing for the ships only after his return from study abroad because he had gone abroad to make study about how such a problem should be tackled? I suppose he studied this problem abroad and has come to this conclusion. May I know whether what I have said is a fact? Will the Minister admit it or not?

श्री चांद राम: हमारे पाम 10 मेजर पोर्ट हैं। सिर्फ वाम्बे एक ऐसी जगह है जहां पर ज्यादा कंजेशन है। वाम्बे को ही सभी पसंद करते हैं क्योंकि वहां पर फेसेलिटीज हैं इसलिए हम कोशिश कर रहे हैं कि कांडला, हल्दिया मदास तथा विज्ञाग में या दूसरी जगह पर जाएं जहां पर कम माल श्राता है। वाम्बे में जरूर कंजेशन रहता है यह केवल इस साल ही नहीं, पिछले साल भी ऐसा ही था।

SHRI SADASIV BAGAITKAR; Is the hon'ble Minister aware that this system is all working in an unsatis-Ifactory manner? We are importing edible oils so that the consumer should get it at a lower cost. May I know from him whether there are any inter-Ministerial Committees looking into this matter? It is very surprising that the ships arrive and, possibly, the Commerce Ministry has no knowledge of it, and ultimately it is the consumer who Is penalised. May I know from the hon'ble Minister whether there is any inter-Ministerial or inter-Departmental committee to look after this thing?

Secondly, I would like to know from him whether it is not possible for his Ministry to bind down the shipping companies to send their ships to particular ports, or is it entirely left to the shipping company to send their ship to the port of their choice?

SHRI CHAND RAM: There is already an inter-Ministerial Committee to look into these matters. They have been issuing guidelines to the various Ministeries to see that there

is no difficulty at any port. That is the only thing. It is up to the companies to divert their goods tt other ports.

SHRI SHRIKANT VERMA: Mr. Chairman, Sir . . .

MR. CHAIRMAN: Mr. Verma, will you please wait for two or three minutes for paper laying?

SHRI S. W, DHABE: Sir, I wanted to ask a supplementary on this question.

MR. CHAIRMAN: That is enough. Papers to be laid.

Written Answers to Questions

Naval Chiefs recent visit to Tehran

*365. SHRI HARISHANIKER BHABHDA: SHRI JAGDISH PRASAD MATHUR:

Will the Minister of DEFENCE be pleased to state the objective of the recent visit of the Chief of the Naval Staff, Admiral Jal Cursetji to Tehran?

THE MINISTER OF DEFENCE (SHRI J AG JI VAN RAM): The Chief of the Naval Staff paid a goodwill visit to Tehran towards the end of April 19/78., The Commander-in-Chief of the Imperial Iranian Navy had visited India in March, 1977.

Foreign Aircraft over the Rann of Kutch

- *366. SHRI N. P. CHENGALRAYA NAIDU: Will the Minister of DEFENCE be pleased to state:
- (a) whether Government's attention has been drawn to a press report appearing in the Hindustan Times of the 18th April, 1978 regarding a foreign aircraft flying over the Rann of Kutch area in Gujarat;
- (b) whether Government have examined the report;
- (c) if so, what are the details of the same; and